File No.L-110110/12/2019-Trade

Government of India

Ministry of Fisheries, Animal Husbandry and Dairying Department of Animal Husbandry and Dairying

Krishi Bhawan, New Delhi Dated the 20th April, 2020.

Office Memorandum

Subject: Extension of validity of Sanitary Import Permit (SIP) due to COVID-19 lockdown – regarding.

Under the provision of Notification S.O. 2666 (E), dated 16.10.2014, this Department issues the Sanitary Import Permits (SIPs) for import of livestock products into the country.

- 2. The validity of these permits lies between 3 to 12 months depending upon nature of livestock products.
- 3. Considering the lockdown and limited national / international transportation during COVID 19, this Department extends the validity of such Sanitary Import Permits issued on or after 01.01.2020 for a further period of 3 months from the date of issuance.
- 4. Further, as the importers are facing problems in testing of consignments at the designated laboratories due to logistics and transportation problems arising during COVID-19 lockdown, it is strongly advised to schedule the imported consignments accordingly, otherwise delay / rejection of consignments will be responsibility of importers. Moreover, it will needlessly choke the partially functional system on highly emergent ground including logistics, transportation, laboratories, AQCS etc.
- 5. In any case, no consignment should be imported into country without valid SIP or veterinary health certificate (to be uploaded on Single Window System) from official authority of country of origin. In the absence, such consignments will be straightaway rejected.
- 6. This issues with the approval of competent authority.

(Dr. Gagan Garg)

Assistant Commissioner (Trade)

Distribution:

- 1. All Animal Quarantine and Certification Service Stations.
- 2. Forum of Indian Food Importers (FIFI) w.r.t. their representations dated 01.04.2020
- 3. NIC, DAHD with a request to upload on the Department and AQCS's website.

Copy for information to:

- Sr. PPS to the Secretary, AHD
- Joint Secretary (Trade).